HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF OCTOBER, 2026

(B) COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.10.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.10.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CIVIL SUITS (COMM)	4628	97	76	4649	1501	27
ORIGINAL MISC. PET. (I) (COMM)	296	55	67	284	159	5
ORIGINAL MISC. PET. (T) (COMM)	62	8	9	61	61	2
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	19	1	1	19	92	5
ORIGINAL MISC. PET. (COMM)	2639	47	24	2662	1493	22
ORIGINAL MISC. PET. (ENF.) (COMM)	996	19	32	983	1256	22
ORIGINAL MISC. PET. (EFA) (COMM)	43	1	0	44		
ARBITRATION APPEAL (COMM)	63	5	8	60	238	6
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	119	73	81	111	42	2
COUNTER CLAIMS (COMM)	181	2	2	181	6344	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1168	14	82	1100	304	8
CIVIL ORIGINAL (COMM-IPD-CR)	202	4	8	198	468	7
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	147	5	4	148	695	12
CIVIL APPEAL (COMM-IPD-PV)	4	1	0	5		
CIVIL APPEAL (COMM-IPD-TM)	142	11	3	150	146	3
CIVIL APPEAL (COMM-IPD-CR)	14	0	0	14		
CIVIL ORIGINAL (COMM-IPD-PAT)	57	2	0	59		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF OCTOBER, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	**CASE CLEARANCE RATE (CCR)**
COMMERCIAL DIVISION	345	397	**115.07%**

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.